

(5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 347/03

Applicant(s) Mangu Ram

Respondent(s) U.O.I

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

23.2.04

Mr. P. N. Jatti, counsel for the applicant.
Ms. Rajeshwari Aggarwal, proxy counsel for
Mr. N. C. Goyal, counsel for the respondents.

Rejoinder not filed despite last
opportunity having been granted. Time
granted for filing rejoinder has expired.
The case is deemed to be ready for hearing.
It is an admitted matter. Be listed before
the Hon'ble Single Bench on 01.04.04.

23/2/04
(GURMIT SINGH)
DEPUTY REGISTRAR

1-4-04

Mr. P. N. Jatti counsel for the applicant.
Mr. N. C. Goyal counsel for the respondents.

After hearing learned counsels
for the parties, learned counsel for
the applicant submits that he wants
to withdraw the OA. At this stage,
the OA is dismissed as withdrawn.

M. L. Chauhan
M. L. CHAUHAN
MEMBER (JUDICIAL)

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MTC 571, 592

01.04.04